

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## U.P. Higher Judicial Service Suitability Test -2014

Promotion of the officers in the cadre of Civil Judge (Senior Division) to  
the Uttar Pradesh Higher Judicial Service

### NOTICE

No.428/Selection & Appointment Cell /2015

Dated: Allahabad: March 26, 2015

**Subject: Modification in Key answer with regard to question of Suitability Test  
of UPHJS-2014 held on 21.12.2014.**

In pursuance of order dated 24.03.2015 of Hon'ble Selection & Appointment Committee,  
the following modification have been made in the key answer of Suitability Test-2014.

**MODIFICATION TABLE**

| Sl. No. | Question   | Question no. as per Series   | Option as per key answer uploaded on the website of this Hon'ble Court | Modified key answer    |
|---------|--|------------------------------|--|------------------------|
| 1.      | Q. Which of the following acts are punishable with imprisonment under the provisions of U.P. Urban Planning and Development Act, 1973. | A-30<br>B-20<br>C-18<br>D-23 | A  | Correct answer is 'C'. |

Sd/-  
REGISTRAR  
(Selection & Appointment)  
26.03.2015